## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 704/1999

Dila Khan and others

.... Petitioner/Applicant(s)

Through:- Mr. G. A. Lone, Advocate

(through video conference)

V/s

Financial Commr & Others

.....Respondent/Non-applicant(s)

Through:- Mr. N. H. Shah, Sr. AAG for

official respondents.

None for the private respondents

## Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

MIGH CO

Mr. Z. A Qureshi, learned counsel for the private respondents is not available today.

Awaiting appearance of learned counsel for the private respondents, adjourned.

List on 03.09.2020.

(Sindhu Sharma) Judge

**SRINAGAR** 

19.06.2020 SUNIL-II